IN THE MATTER OF AR COATING SOLUTIONS INDIA PRIVATE LIMITED(Under Liquidation) CLAIM SHEET TILL DATE FROM OPERATIONAL & OTHER CREDITORS

Sr No.	Name Of Creditor and Address	Date of Reciept of Claim	Mode of Receipt	Amount of Claim Received			Amount of Claim Accepted			Voting Share in %	Secured/ Unsecured	Remarks
				Principal (In Rs.)	Interest (In Rs.)	Total (In Rs.)	Principal (In Rs.)	Interest (In Rs.)	Total (In Rs.)			
	ABC Infra Equipment Private Limited U34103MH2010PTC205189 Shop No-9,Devshree Gardens, Nr. Rutu Park Society R.W. Sawant Marg, Majiwada, Thane(w)-400601	19/06/2024	E Mail and Physical	1134230	0	1134230	1134230	0	1134230	17.06	Unsecured	
	Satguru Shuttering Private Limited U28113H82011PTC043230 Opp Govt College,Mehrauli Road, Gurgaon-122001(Hr)	15/10/2019 (Refer Note - 1)	E Mail	9590849	1062600	10653449	3500849	0	3500849	52.65		Please Refter Note-1
	Jotun India Private Limited U24224MH2006PTC160431 Fulerum, A Wing 601/602 Next to Hyatt Regency,Sahar Road Andheri(East),Mumbai-400059	19/12/2019 (Refer note- 1)	E Mail	1438944	1012825	2451769	1438944	0	1438944	21.64		Please Refter Note-1
	Department of Goods and Service Tax(Govt of Maharashra, India) Office of the State Tax Officer(RAI-VAT-C-024),Goods & Service Tax Office, 4th Floor, Room No 426,Konkan Bhavan, CBD Belapur, Navi Mumbai-400614	19/06/2024	E Mail and Physical	212587	363159	575746	212587	363159	575746	8.66	Unsecured	
	TOTAL			12376610	2438584	14815194	6286610	363159	6649769	100		0

Note-1 In the absence of fresh claim submission during liquidation process, the claim amount has been taken same as was submitted during the course of CIRP proceedings for the purpose of Stake holder consultation Committee formation.

Note-2 M/s Clean Coats Provate Limited which was part of Committee of Creditors has specifically informed the liquidator that they do not wish to claim any amount

from Corporate Debtor vide their e mail dt.19.06.2024